

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

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PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/179(CHE)/2023  
NAME OF THE PETITIONER(S) : Ugro Capital Ltd  
NAME OF THE RESPONDENTS : Right Health Platter Pvt Ltd  
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Applicant is represented by Ld. Counsel Ms. Bharathi.

Ld. Counsel for Applicant seeks a week time to file record of default.

List the petition on **24.11.2023** for compliance.

- Sd -

[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

- Sd -

[SANJIV JAIN]  
MEMBER (JUDICIAL)